

**IN THE NATIONAL COMPANY LAW TRIBUNAL,  
NEW DELHI COURT III**

**Item No.201**  
IA(Com.A)-28/2023  
In  
CP-208(ND)/2022

**IN THE MATTER OF:**

M/s. Surjeet Singh Chadha & Anr

.....APPLICANT/PETITIONER

Vs.

Chadha Infratech Ltd. & Ors.

....RESPONDENT

**SECTION**

U/s 213

**Order delivered on 03.03.2023**

**CORAM:**

**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)**

**SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant

: Mr. Sudhir Makkar, Sr. Adv. Ms. Amrita Sarkar,  
Mr. Saumya Gupta, Adv. Veera, Adv. Himanshu

For the Respondent

: Mr. Prashant Mehta, Advocate for R-1 to R6.

**ORDER**

**IA(Com.A)-28/2023:-**

Matter heard in part.

List the matter on **20.03.2023** for further arguments.

**-SD-**

**(ATUL CHATURVEDI)  
MEMBER (TECHNICAL)**

**-SD-**

**(BACHU VENKAT BALARAM DAS  
MEMBER (JUDICIAL))**